GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3698TO BE ANSWERED ON 21ST DECEMBER 2021

REQUIREMENT OF PESTICIDES

3698. SHRI A. GANESHAMURTHI:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government have chalked out any action plan to ensure dispatch of requisite quantity of pesticides which is fixed for various State in the future; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE & FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) and (b) Pesticides are registered for use in the country by the Registration Committee, only after satisfying about their efficacy and safety to human health, animal and environment. The use of various pesticides depends on the crop and pest situations in the States/UTs. Government of India in coordination with states/UTs through Zonal Conferences for *Kharif* and *Rabi* seasons, compiles pesticides information on demand and actual consumption as received from States/UTs through their agenda reports for the Conferences. Government of India does not directly supply pesticides to the States/UTs.
